

Central Administrative Tribunal Principal Bench, New Delhi.

OA-1640/2015

New Delhi this the 02nd day of September, 2016.

Hon'ble Mr. Shekhar Agarwal, Member (A)

Yad Ram Yadav,
Aged 63 years,
S/o late Shri R.K. Yadav,
Statistical Assistant (retired),
R/o House No. 885, Bawana,
Delhi-110039.

... Applicant

Versus

1. Government of NCT of Delhi,
Through the Chief Secretary,
Government of NCT of Delhi,
Delhi Sachivalaya,
New Delhi-110002.
2. The Commissioner,
Trade & Taxes,
Government of NCT of Delhi,
Delhi Sachivalaya,
New Delhi-110002. Respondents
(By Advocate : Sh. Ramesh Shukla for Sh. Vijay Pandita)

It is seen that the applicant has not been appearing in this case since last two dates. Today also, there is no appearance on his behalf. It therefore appears, that the applicant is no longer interested in pursuing this case any further. Accordingly, this OA is dismissed in default for non-prosecution.

(Shekhar Agarwal)
Member (A)

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